NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 219/15	TP 30/17	Hearing	433(e)	Siti Cable Network Ltd. Vs Kaizen Digital Cable Services Pvt. Ltd.

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1 (MAHESH & CO Advocated

Ph: 9036997516

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Counsel for petitioner is present. Till date he has not complied the provisions of I&B Code though the matter is listed from time to time.

As a final chance, time granted till 20.07.2017. If the petitioner fails to comply the same, then order will be passed in accordance with law.

MEMBER (J)

MEMBER (T)